

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 01.03.05

Order dated: 25.07.2006

Applicant is absent on call. Mr. Bigyan Mohanty, Ld. ASC prays 04 weeks time to file counter. Heard. Time is granted till 04.04.05 for counter.

None for the Applicant when the matter was called at 12.25p.m. Counsel for the Respondents is present. It may be mentioned here that even on the last hearing, i.e. on 21.12.2005, no-one was present for the Applicant and one more chance was given to the Applicant. Today also, no-one has appeared for the Applicant. It appears that Applicant is not interested in prosecuting this O.A.

and the Application is accordingly dismissed for non-prosecution with cost of Rs. 250/- to be deposited to the CAT, Bar Library Fund.

[Signature]
12/05
REGISTRAR

Member (Admn.)

[Signature]
Vice-Chairman

for counter.

h
3/13

Reg.

Order dt. 4.4.05

Applicant is absent on call. At the request of Ld. A.S.C. adjourned to 9.5.05 for filing of counter.

[Signature]
14/5/05
REGISTRAR

for counter.

h
8/5/05

Reg.